

- (iv) Forty-third Report on Action Taken by the Government on the recommendations contained in the Twenty-third Report of the Committee on the Ministry of Commerce—Export Promotion.
- (v) Forty-fourth Report on Action Taken by the Government on the recommendations contained in the Nineteenth Report of the Committee on the Ministry of Finance—Department of Revenue—Direct Taxes (Wealth-Tax and Estate Duty)—Part I—Exemption Limits.

12.23 hrs.

COMMITTEE ON
PUBLIC UNDERTAKING

SIXTY FIRST AND SIXTY THIRD
REPORTS

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:—

- (i) Sixty-first Report on Central Cottage Industries Corporation of India Limited and Minutes of the sittings of the Committee relating thereto.
- (ii) Sixty-third Report on Action Taken by Government on the recommendations contained in the Forty first Report of the Committee on Hindustan Photo Films Manufacturing Company Limited.

12.24 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES

THIRTY SECOND AND THIRTY
FOURTH REPORTS

SHRI A. C. DAS (Jajpur) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Thirty-second Report on Action Taken by Government on the recommendations contained in the Twentieth Report of the Committee on the Ministry of Railway (Railway Board)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Southern Railway.
- (ii) Thirty-fourth Report on Action Taken by Government on the recommendations contained in the Twenty-first Report of the Committee on the Ministry of Home Affairs—Socio-economic condition of Scheduled Castes and Scheduled Tribes in Union Territory of Delhi.

12.26 hrs.

STATEMENT RE. IMPORT AND
EXPORT POLICY FOR 1983-84.

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : Sir, I am happy to place on the Table of the House, the Import & Export Policy for 1983-84. [Placed in Library. See No. LT-6384/83.]

In formulating this Policy, we have kept in view the challenges of international trade as well as the essential needs of our rapidly growing economy. The major objectives of the Policy are :—

To provide further impetus to exports.

To effect all possible savings in imports.

To provide support to the growth of indigenous industry.

To maximize the utilisation of our major resource endowments in manpower and agriculture.

The Policy also makes provisions for upgrading technology, particularly for export production and energy conservation.